


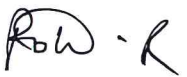
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/07/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2017
NAME OF THE PETITIONER(S) : ASHRAF ALI PATEL
NAME OF THE RESPONDENT(S) : PERAGO PROPERTY DEVELOPERS PVT LTD &
3ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
5.	SHAMEEM AHMED	REPRESENTATION BY WHOM	
	Counsel for Respondents.		
2.	Rohan Rajasekaran for S.R. Raghunathan	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished copy of the same to the other side. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)